GOVERNMENT OF INDIA MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

LOK SABHA UNSTARRED QUESTION NO. 5392 ANSWERED ON 03RD APRIL, 2025

CRIF PROJECTS IN GUJARAT

5392. SHRI RAJESH NARANBHAI CHUDASAMA:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) whether the Union Government provides funds from the Central Road and Infrastructure Fund (CRIF) to the States for repairing/development of roads;
- (b) if so, the funds provided to and utilised by the State of Gujarat for the purpose during the last three years and the current year;
- (c) the details of road development projects taken up in the State under CRIF during the said period and the time by which these projects are likely to be completed; and
- (d) the measures taken by Government to increase the road infrastructure in the State?

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

(a) The Government in Ministry of Road Transport and Highways allocates funds to the State Governments / Union Territories (UTs) for development and maintenance of State Roads under the Central Road & Infrastructure Fund (CRIF) Scheme as per the provisions of the amended CRIF Act, 2000.

(b) Details of accrual and release of funds incurred for development and maintenance of State roads under CRIF Scheme in the State of Gujarat during the last three years and current year are as under:-

Rs. in Crore							
2021-22		2022-23		2023-24		2024-25 (Till 28.02.2025)	
Accrual	Release*	Accrual#	Release#	Accrual#	Release#	Accrual#	Release#
434.06	725.29	509.31	249.12	586.35	73.79	585.01	472.85

^{*}Fund under CRIF Scheme has been released more than the accrual of the State for the concerned year from the unspent balance of previous years of that State.
#Including funds allocated/released for construction of ROBs/ RUBs/ Bridges on State Roads

(c) 49 State Road projects in 578 km length costing ₹1,905 crore have been approved under CRIF Scheme in the State of Gujarat during the last three years and current year. Out of this, 30 projects in 530 km length are under construction, with completion in a phased manner by September, 2026 with the implementation of the projects by the State Government.

under SETU BANDHAN under CRIF Scheme

(d) The Government is primarily responsible for development and maintenance of National Highways (NHs). Length of NHs in the State of Gujarat has been enhanced from about 4,694 km in March, 2014 to about 8,111 km at present.
